

47. Ramdayal/ Munnalal
48. Smt. Ramkalibai
49. Sh. Abdul Choudhry
50. Sh. Biharilal Chouskesy
51. Sh. Bhagwat Charan Morya
52. Sh. Dilliram Yadav
53. Mohd. Nazir Khan, 2/49
54. Smt. Vidyawati
55. Sh. Tarwar
56. Sh. Bhagwandas Gupta
57. Sh. Thakur Pd. 4/67
58. Owner/Occupier, 6/73
59. Owner/Occupier, 8/2
60. Owner/Occupier, 5/4
61. Syed Mohsiddin Kazi
62. Abdul Aziz s/o Abdul Latif

[English]

Reservation Policy in Nationalised Banks

4188. SHRI SIMON TIGGA : Will the Minister of FINANCE be pleased to state :

(a) whether Union Government had issued the instructions to various banks to accord reservation upto scale-III in officers cadre where promotions are based on seniority-cum-fitness;

(b) whether the banks where promotion were based on selection basis were deprived from the above benefits.

(c) if so, the reasons for discrimination in implementation of reservation policy in various banks; and

(d) the action Government propose to take to accord reservation upto scale-III in all nationalised banks ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) to (d). The Policy regarding reservations in promotions is laid down in Chapter 9 of the Brochure on Reservations for Scheduled Caste and Scheduled Tribe in Services (7th

Edition) issued by the Ministry of Personnel Public Grievances and Pensions which has also been extended to the public sector banks with suitable modifications. According to para 9.3 of the Brouchrs, *ibid*, reservations for Scheduled Caste and Scheduled Tribe are applicable if the promotions within the officers cadre are based on seniority subject to fitness. However, in respect of promotions based on selection, reservations to Scheduled Caste and Scheduled Tribe are not available but in terms of para 9.2 (a) of the Brouchre, *ibid*, certain concessions are available to the Scheduled Caste and Scheduled Tribes in promotions upto Middle Management Grade Scale-III. All banks are expected to follow these instructions.

Non-Fulfilment of Export Obligations

4189. SHRI AMARSINH RATHAWA: Will the Minister of COMMERCE be pleased to state :

(a) how many companies with export obligation have had their export obligations altered after getting projects approved;

(b) how many companies have not met their export obligation during 1986-87 and the action taken against them; and

(c) the value of export obligations not met with ?

THE MINISTER OF FINANCE AND MINISTER OF COMMERCE (SHRI NARAYAN DATT TIWARY) : (a) to (c). The information is being collected and will be laid on the Table of the House.

Circulation of Soiled Currency Notes

4190. SHRI SRIBALLAV PANIGRAHI : Will the Minister of FINANCE be pleased to state :

(a) whether circulation of soiled currency notes in the country is increasing;

(b) if so, the reasons therefor and what steps Government propose to take to remedy the situation; and

(c) the reasons for the scarcity of smaller denomination currency notes of one rupee and two rupee denominations and whether they are being issued in lesser numbers by the Reserve Bank of India ?